

**Pakistan's joining non-aligned  
Community**

8738. SHRI S. S. LAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the press reports that Pakistan has sought to join the non-aligned community after its withdrawal from CENTO; and

(b) if so, his reactions in the matter?

THE MINISTER OF STATE IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(SHRI SAMARENDRA KUNDU):

(a) Yes Sir.

(b) Pakistan's request for membership of the non-aligned movement will be considered by the Colombo meeting of the Non-aligned Coordinating Bureau at Foreign Ministers' level to be held in June 1979, which will make appropriate recommendations to the Havana Summit scheduled for September 1979. India's stand on all requests for membership of the non-aligned movement has been that they should be adjudged on the basis of certain well accepted criteria.

**Central Board of Trustees on  
Revision of Pay of EPF Employees**

8739. SHRI SHIV NARAIN SARSONIA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) the progress of the committee of the Central Board of Trustees of the Employees Provident Fund Organisation for revision of pay structure and service conditions of the employees of the Employees Provident Fund Organisation and whether the committee headed by Shri Kasbekar, Labour Secretary, Maharashtra has to

submit its report by the 31st August, 79;

(b) the progress in the revision of pay scales of Provident Fund Inspector Grade-II and Superintendent as 550-900 as already provided in the Employees' State Insurance Corporation and grant of 25 per cent House rent allowance to A class cities like Hyderabad, Bangalore, Trivandrum and Ahmedabad; and

(c) where the delay is causing and how much time Government will take to implement the above said agreed demands?

THE MINISTER OF STATE IN THE  
MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): (a) The Central Provident Fund Commissioner has reported that preliminary work regarding collection of data is in hand.

(b) These matters will also be looked into by the Committee.

(c) Does not arise.

**Six point Charter of Demands**

8740. SHRI C. R. MAHATA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received and considered the six-point charter of demands of the All India Railway Employees Confederation; and

(b) if so, the decision taken thereon?

THE MINISTER OF STATE IN THE  
MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) The demands and the position in respect thereof are given in the Annexure. uH dar fodar fodar fodarod attached statement.